

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)

CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (IBC)/1258/2024, New IA (IBC)/1259/2024 in Company Petition IB/56/2021
NAME OF THE COMPANY	Sri SCL Infratech Ltd
NAME OF THE PETITIONER(S)	V R Constructions
NAME OF THE RESPONDENT(S)	Sri SCL Infratech Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/1258/2024 and IA(IBC)/1259/2024

Present: Ld. Counsel Ms. Vyshnavi for the Applicant.

Ld. Counsel Ms. Sumathi for the Respondent.

It is stated by the Ld. Counsel for the Respondent that the attachment to the e-mail sent is unable to download. Applicant is directed to serve a physical copy. Let copy be served within one week. Counter be filed within 2 weeks and Rejoinder if any, within one week. **Matter is adjourned to 21.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)